

Annexure-7															
Name of the Corporate Debtor : TIRUMALLA OIL REFINERY PRIVATE LIMITED (under CIRP)															
Date of commencement of CIRP: 06.08.2024				List of Creditors as on : 23.09.2025											
Operational creditors (Government Dues) (Amount in ₹)															
Sl. No.	Name of Creditor	Details of claim		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set- off	Amount of claim not admitted	Amount of claim under verification	Details of Security Held	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	ESIC	28/08/2024	12,40,180	12,40,180	Operational Creditor (Government Dues)	-	-	-	-	-	-	-	-	N.A	The amount claimed is admitted
2	Assistant Commissioner of Income Tax	14/11/2024	12,54,40,440	12,54,40,440	Operational Creditor (Government Dues)	-	-	-	-	-	-	-	-	N.A	The amount claimed is admitted
3	State GST Beed	09-04-2024	84,69,58,537	84,69,58,537	Operational Creditor (Government Dues)	-	-	-	-	-	-	-	-	NA	The amount claimed is admitted
4	Emplayees Provident Fund Organisation	21.08.2025	1,31,12,907	-									1,31,12,907	NA	* Claim is under Verification as not submitted in Appropraite Appliucable Claim form inspite of several Reminder Communications made by ROP
	Total	-	98,67,52,064	97,36,39,157	-	-	-	-	-	-	-	-	1,31,12,907	-	-

Note:

*The Employees' Provident Fund Organisation (EPFO), vide letter dated 21.08.2025, submitted a claim of Rs. 1,31,12,907/-. The Resolution Professional has repeatedly requested EPFO to file its claim in Form B with supporting documents, but only a claim letter has been furnished. Accordingly, the claim has been kept "under verification" pending submission of Form B ..

EPFO